

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 1224
TO BE ANSWERED ON 09.02.2023

REVIVAL OF MSMEs

1224. SHRI VIJAYAKUMAR *ALIAS* VIJAY VASANTH:
SHRI C.R.PATIL:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether the Government is aware of the fact that many of the Micro, Small and Medium Enterprises (MSMEs) in the country have closed their units due to various reasons;

(b) if so, the details thereof and the steps taken by the Government to restore/revive these units and improve their status;

(c) whether the Government has provided any financial assistance for the revival of MSMEs in the country, particularly in Tamil Nadu and Gujarat and if so, the details thereof and the funds allocated for the purpose during the last three years; and

(d) the measures taken or proposed to be taken by the Government to protect the interests of both employer and employees of MSME sector?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI BHANU PRATAP SINGH VERMA)

(a): A study conducted by SIDBI from September, 2021 to January, 2022, comprising 1,029 Micro, Small and Medium Enterprises (MSMEs) spread across 20 States and 2 UTs revealed that 67% of the respondent MSMEs were temporarily closed up to a period of three months.

(b)&(c): The Government has taken a number of initiatives and has provided financial assistance to support MSMEs in the country, including the States of Tamil Nadu and Gujarat. Some of these include:

- i. Rs. 5 lakh crore Emergency Credit Line Guarantee Scheme for business, including MSMEs.
- ii. Rs. 50,000 crore equity infusion through Self Reliant India Fund.
- iii. New revised criteria for classification of MSMEs.
- iv. No global tenders for procurement up to Rs. 200 crores.
- v. "Udyam Registration" for MSMEs, for Ease of Doing Business
- vi. Launching of an online Portal "Champions" in June, 2020 to cover many aspects of e-governance including redressing grievances and handholding of MSMEs.
- vii. Inclusion of Retail and Wholesale traders as MSMEs as well as street vendors for availing the Priority Sector Lending.
- viii. Non-tax benefits extended for 3 years in case of an upward change in status of MSMEs.
- ix. Launch of Udyam Assist Platform (UAP) on 11.01.2023 to bring Informal Micro Enterprises (IMEs) under the formal ambit for availing the benefit under Priority Sector Lending (PSL).

(d): On Udyam Registration portal, which was launched on 1.7.2020, 1.39 crore MSMEs with an employment of more than 10 crore have registered, which shows that the number of persons employed per enterprise stands at 7.2 persons /enterprise.

Budget 2022 announced the integration of Udyam, e-shram, National Career Service (NCS) and Aatmanirbhar Skilled Employee-Employer Mapping portals for the purpose of credit facilitation, skilling and recruitment. Since the integration of Udyam and NCS on 14.9.2022, more than 6 lakh MSMEs have accessed the NCS portal.
